

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

4.11.03

Free copies of  
final order  
at 4.11.03 issued to  
counsel for both sides  
and to all parties.

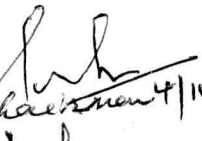

DS  
7/11/03

DB 11.03  
S.O.D.

None appeared for the applicant  
nor the applicant in person.  
However, Shri D.N. Mishra, learned  
counsel for the respondents is present.

This case had been listed for  
hearing a number of times, but it  
could not be heard because of  
non-appearance of the applicant.  
In the circumstances, this year-old  
case of 1998 is dismissed for default.

In form the parties.

  
Vice-Chairman 4/11  
  
Member (D)